

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 728/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MANJU

Respondent(s)

Date : 09-11-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.

For Respondent(s)

Mr. Ram Lal Roy, AOR
Ms. Anukriti Sugam, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Records not received.

Issue D.O. letter to the concerned Court in this regard.

List again on 14.12.2022.

S.P.S. LALER
Registrar